

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1290/2015

New Delhi this the 16th day of September, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Dr. Sneh Lata Mitter
W/o Dr. Jagdish Mitter
Age 68 years
Lecturer in Physiotherapy (Retd.)
R/o B-7, Parijat Apartment,
Pitampura, Delhi -110034
(By Advocate : None) . . . Applicant

Versus

1. Ministry of Health and Family Welfare,
Govt. of India, Nirman Bhawan,
New Delhi.
(Through its Secretary)
2. Director General of Health Services,
Govt. of India, Nirman Bhawan,
New Delhi.
3. Dy. Director Administration
Director General of Health Services
Nirman Bhawan, New Delhi.
4. Medical Superintendent
Safdarjung Hospital
New Delhi.
5. Union Public Service Commission
Through its Chairman
Dholpur House, Shahjahan Road
New Delhi. . . Respondents

**(By Advocate : Mr. Sunil Ahuja -R-1 to 4)
Mr. Ravinder Aggarwal-R-5**

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

It is seen that applicant has not been appearing in this case since last several dates. Today also there is no appearance on his behalf. It therefore

appears that the applicant is no longer interested in pursuing his case any further.

2. Accordingly, this O.A. is dismissed in default for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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